

STATEMENT SHOWING THE COURT-WISE INSTITUTION, DISPOSAL AND PENDENCY IN JUDGESHIP BAGESHWAR AS ON 31.01.2019

Sl. No.	Name of the Courts and Presiding Officer	Civil											Criminal											Total Pendency	Total Working Days	Total work done	Percentage	Stayed by the superior Courts
		Institution				Disposal				Pendency			Institution				Disposal				Pendency							
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27		
1	Shri Dhananjay Charurvedi (District Judge, Bageshwar)	09	02	-	-	11	-	-	02	02	09	13	07	-	-	20	03	-	01	04	16	25	9.2 days	5.46 days	59.35%	04		
2	Shri Kuldeep Sharma, (A.D.J. Bageshwar)	12	-	-	-	12	01	-	-	01	11	09	-	-	09	04	-	-	-	04	05	16	12.00 days	5.66 days	47.16%	01		
3	Shri Laxman Singh (Chief Judicial Magistrate Bageshwar)	-	-	-	-	-	-	-	-	-	-	190	68	-	-	258	02	-	37	39	219	219	6.63 days.	2.61 days	39.36%	12		
4	Smt. Shama Nargis civil Judge (S.D.) Bageshwar	77	01	-	-	78	-	-	01	01	77	-	-	-	-	-	-	-	-	-	-	77	-	-	-	02		
5	Smt. Suman (Civil Judge (J.D.) Bageshwar)	18	-	-	-	18	-	-	-	-	18	61	-	-	61	-	-	-	04	04	57	75	8.74 days	2.73 days	31.23%	01		
6	Smt. Suman I/C Civil Judge (J.D.) Garur	04	-	-	-	04	-	-	-	-	04	101	25	-	126	01	-	-	21	22	104	108	-	-	-	03		
	Total	120	03	-	-	123	01	-	03	04	119	374	100	-	474	10	-	63	73	401	520	-	-	-	23			

(Signature)
District Judge, Bageshwar